

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/66/2019

Date : 13.08.2019

I

Shri Hanuman Prasad an officer in the District Judge Cadre, presently posted as Judge, Printing & Stationary Embezzlement Cases Court, Jaipur District, Jaipur, who has been appointed/posted as Judge, Family Court No.2, Jaipur vide State Government Order No.F.19(1)Nyay/2014 dated 13.08.2019, is hereby relieved to join his new assignment.

II

Shri Madan Gopal Vyas, an Officer in District Judge Cadre, presently posted as District & Sessions Judge, Jaipur District, Jaipur is hereby appointed/posted as Judge, Printing & Stationary Embezzlement cases Court, Jaipur District, Jaipur in addition to his own duties till further orders.

NOTE :-

1. He shall dispose off minimum 40% additional work as per circular of standard of work.
2. The cases in which there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,


REGISTRAR GENERAL

No.Estt.B2(v)1/2019/7564

Date : 13.08.2019

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
 - 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
 - 3.P.S. to All Hon'ble Judges at Jodhpur.
 - 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
 - 5.The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
 - 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
 - 7.The Accountant General, Rajasthan, Jaipur.
 - 8.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
 - 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
 - 10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
 - 11.Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015 along with copy of Govt. order.F.19(1)Nyay/2014 dt. 13.08.19 only to the concerned officers.
 - 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
 - 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
- Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL